

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/2005/4858/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
Smti Malaya Deb,  
Principal Judge,  
Family Court, Cachar, Silchar

Dated Guwahati, the 16<sup>th</sup> December, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. FC/Sil/2020/347 dtd. 15.12.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave for 2 (two) days on 16.12.2020 & 17.12.2020, has been granted. The Counsellor, Family Court, Cachar, Silchar will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-65/2005/4859/A, dated 16.12.2020

Copy to

✓ 1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

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